

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
SOUTH DISTRICT, SAKET COURTS COMPLEX, NEW DELHI**

ORDER

In pursuance to the directions contained in order No. 33/Gaz-I/ Gaz.IA/DHC/2022 dated 16.11.2022 of the Hon'ble High Court of Delhi, the cases mentioned below in column no. 3 pending in the Court mentioned in column no. 2 are hereby withdrawn and assigned to the newly created court mentioned in column no. 4 w.e.f. 18.11.2022:-


(1)	(2)	(3)	(4)
Sl. No.	Name of the Transferor Court	Description of Cases Transferred	Name of the Transferee Court
1	Ms. Purva Sareen, ADJ-01	Cases at Serial No. 1 to 4, 11 to 14 & 19 to 21 (total 11 Cases) Regular Civil Appeal (RCA) as per Annexure A-1	<i>Newly created court of Sh. Chander Jit Singh, ADJ-05, South District</i>
		All Misc. Civil Appeal (MCA) as per Annexure A-2	To the court of undersigned
2	Sh. Dinesh Kumar, ADJ-02	Cases at Serial No. 03 to 09 & 20 to 23 (total 11 Cases) Regular Civil Appeal (RCA) as per Annexure B-1	<i>Newly created court of Sh. Chander Jit Singh, ADJ-05, South District</i>
		All Misc. Civil Appeal (MCA) as per Annexure B-2	To the court of undersigned
3	Ms. Gurmohina Kaur, AD-03	Cases at Serial No. 01 to 04 & 17 to 25 (total 13 Cases) Regular Civil Appeal (RCA) as per Annexure C-1	<i>Newly created court of Sh. Chander Jit Singh, ADJ-05, South District</i>
		All Misc. Civil Appeal (MCA) as per Annexure C-2	To the court of undersigned
4	Dr. Hardeep Kaur, ADJ-04	Cases at Serial No. 01 to 18 & 31 to 44 (total 32 Cases) Regular Civil Appeal (RCA) as per Annexure D-1	To the court of undersigned
		All Misc. Civil Appeal (MCA) as per Annexure D-2	



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Note:-

- The Ahlmads/ Asst. Ahlmad of the Transferor Court is hereby directed to send the transferred case files, complete in all respects, immediately to the transferee courts and also to display a copy of this Order on the Notice Board of the court concerned for information of all concerned advocates/ parties.
- Non-compliance of the order by any concerned official shall be viewed seriously.


(NAROTTAM KAUSHAL)

Principal District & Sessions Judge South
Saket Court Complex, New Delhi

No. Judl-II/F.75/South/Saket/2022 33351-33368 Dated, New Delhi the 17-11-2022

Copy of order forwarded to :

- 1 The Registrar General, Hon'ble High Court of Delhi, New Delhi.
- 2 The Principal District & Sessions Judge (HQs), Tis Hazari Court, Delhi.
- 3 The Officers concerned.
- 4 The Officer In-charge, Computer Branch (South), Saket Courts, New Delhi.
- 5 The Branch-In-charge, Filing Section, South District, Saket Court.
- 6 The Chief Prosecutor (South), Saket Court, New Delhi.
- 7 The Office of CMM, South District, Saket Courts, New Delhi
- 8 The Secretary, Bar Association, Delhi/New Delhi.
- 9 The Website Committee, Tis Hazari Court, Delhi.
- 10 The PRO/APRO, South District.
- 11 The Branch-In-charge, Computer Branch (South), Saket Courts with the direction to upload the same on the website of District Court Saket.
- 12 PS/Reader to the Ld. Principal District & Sessions Judge (South).
- 13 Notice Board (through Care Taker).
- 14 R & I Branch, South District for uploading for LAYERS.


Principal District & Sessions Judge South
Saket Court Complex, New Delhi